

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 22nd day of February 2019

Original Application No. 330/00348 of 2013

Hon'ble Mr. Justice Bharat Bhushan, Member (J)

Chandra Mohan, Safai Karmi, S/o Shri Mahesh, R/o M-50, Siswa Pura, Gandhi Park, Aligarh.

. . .Applicant

By Adv : Shri Pankaj Srivastava

V E R S U S

1. Union of India, through the Director General (Posts), New Delhi.
2. The Chief Post Master General, Lucknow.
3. The Post Master General, Kanpur Region, Kanpur.
4. The Senior Superintendent, R.M.S. Kanpur Division, Kanpur – 208001.
5. The Inspector, R.M.S. Kanpur Division, Kanpur – 208001.

. . .Respondents

By Adv: Shri R.K. Srivastava

ORDER

Shri Sathish Sahu brief holder of Shri Pankaj Srivastava, advocate for the applicant and Shri R.K. Srivastava, advocate for the respondents are present.

2. Learned brief holder of Shri Pankaj Srivastava, advocate for the applicant wants to withdraw the OA.

3. In view of the submission made by the learned brief holder of Shri Pankaj Srivastava, advocate for the applicant, the OA is dismissed as withdrawn. No order as to costs.

(Justice Bharat Bhushan)
Member (J)

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